

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 211 of 2013

Dated : 2nd December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Reliance Infrastructure Ltd. ... Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Buddy A. Rangarandhan for R.1

Appeal No. 215 of 2013

Reliance Infrastructure Ltd. ... Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Buddy A. Rangarandhan for R.1

ORDER

Mr. Buddy A. Ranganadhan, the learned counsel seeks some time to get instructions and to file the reply, if any. Accordingly, he is permitted.

Post the matter on **10.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson